

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1381(KB)2020
IA(I.B.C)/727(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	UCO BANK VS BUSH TEA CO PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra ,Adv.] For the Liquidator
Mr. Dripto Majumdar, Adv.]
Mr. Manas Das, Adv.]

ORDER

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/727(KB)2024-**
 - i. This IA has been filed by the Liquidator for taking on record 4th Progress Report, which is at page Nos. 20 to 24 and this application is duly supported by an affidavit of Liquidator at page 19.
 - ii. This Progress Report is taken on record and IA is accordingly **allowed and disposed of.**
3. Post the matter for filing further progress report on **02/05/2024.**

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**